

the Central and State budgets have been presented.

Mobilisation of Resources by States

357. Shri Chitamani Panigrahi: Will the Minister of Finance be pleased to state:

(a) whether the State Governments have agreed to mobilise more resources for financing various development programmes of the respective States;

(b) if so, the amount of mobilisation of resources estimated by the various State Governments for 1967-68, State-wise; and

(c) their estimates for the entire Fourth Plan period, State-wise?

The Deputy Prime Minister and Minister of Finance. (Shri Morarji Desai): (a) to (c). The Fourth Plan is still to be finalised. Meanwhile, however, the State Governments have been asked to undertake an examination of what resources they can mobilise towards the requirements of the developmental programmes in the States.

As far as the year 1967-68 is concerned, certain States have already indicated certain additional resources in their Budgets so far presented. However, the complete picture would be known only after the State Governments have presented their final Budgets for the year.

Overdraft by States

358. Shri Chintamani Panigrahi:

Shri Swell:
Shri Kikar Singh:
Shri Kolai Birua:
Dr. Karni Singh:
Shri B. S. Sharma:
Shri Onkar Lal Berwa:
Shri Kanwar Lal Gupta:
Shri R. S. Vidyarthi:
Shri George Fernandes:
Shri Madhu Limaye:
Shri J. H. Patel:
Shrimati Tarkeshwari Sinha:
Shri Sidheshwar Prasad:

Shri S. C. Samanta:
Shri A. K. Kisku:
Shri S. N. Maiti:
Shri Tridib Kumar Chaudhuri:
Shri Maddi Sundarsanam:
Shri Ram Sewak Yadav:
Shri Nihal Singh:
Shri S. R. Damani:
Shri M. S. Murti:
Shri Ram Kishan Gupta:
Shri Rane:

Will the Minister of Finance be pleased to state:

(a) whether the discussions with the State Chief Ministers in April 1967 in respect of ending States overdrafts on the Reserve Bank were fruitful;

(b) if so, the nature of decisions arrived at; and

(c) whether all the State Governments have cleared their overdrafts by now?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). It was generally agreed at the Conference that recourse to overdrafts from the Reserve Bank should be avoided by the State Governments.

(c) Some State Governments have not yet been able to clear their overdrafts and the matter is under correspondence with them.

Irrigation Loan to Orissa

359. Shri Chintamani Panigrahi: Will the Minister of Irrigation and Power be pleased to state:

(a) the amount of irrigation loan given to Orissa State, project-wise, from 1955-56 to 1967-68, year-wise;

(b) the amount of interest due to Government on these loans; and

(c) the amount recovered by way of interest and towards the capital up-to-date on these loans?